

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1872  
ANSWERED ON 04.08.2023

**ELECTRIC VEHICLES**

**1872. DR. L. HANUMANTHAIAH:  
SHRI SYED NASIR HUSSAIN:  
DR. AMEE YAJNIK:  
SMT. PHULO DEVI NETAM:**

Will the Minister of **Heavy Industries** be pleased to state:

- (a) number of different types of Electric Vehicles (EVs) sold including scooters, autos, cars, and trucks in the country, since 2018;
- (b) number of EVs of various categories available for sale currently in market;
- (c) whether Government has a plan to strengthen Public Private Partnerships (PPP) to resolve structural challenges in adopting electric vehicles like, high cost of vehicles, lack of charging and maintenance infrastructure, and consumer perceptions around battery performance;
- (d) if so, details thereof, if not, reasons therefor; and
- (e) the reasons why Government has reduced subsidy provided under FAME-II (Faster Adoption of Manufacturing of Electric Vehicles in India) scheme applicable on electric twowheelers registered on or after June 2023?

**ANSWER  
THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI KRISHAN PAL GURJAR)**

**(a) & (b):** Sir, as per the e-vahan portal (Ministry of Road Transport and Highways), the details of electric vehicles **sold**, category-wise, **in the country since 2018** is at **ANNEXURE**.

**(c) & (d):** Sir, the Government of India has taken following steps to give incentives/subsidies on electric vehicles to resolve structural challenges in adopting electric vehicles like, high cost of vehicles, lack of charging and maintenance infrastructure, and consumer perceptions around battery performance:

- i. **Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India):** The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1<sup>st</sup> April, 2019 with a total budgetary support of Rs. 10,000 crore. Under FAME-India Scheme phase-II, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles.
- ii. **Production Linked Incentive (PLI) Scheme for Automotive Sector:** The Government on 15th Sep 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores to support domestic manufacturing of vehicles. Electric vehicles are covered under this PLI scheme.

- iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.
- iv. GST on EVs has been reduced from 12% to 5%; GST on chargers/ charging stations for EVs has been reduced from 18% to 5%.
- v. Ministry of Road Transport & Highways (MoRTH) announced that the battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- vi. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of the EVs.

**(e):** Yes, Sir. The government has reduced the Electric Vehicle (EV) subsidy per unit to 15% of the ex-factory price from 40% for e-2Ws under FAME India Scheme Phase-II keeping in mind the increasing penetration of the EV market. This has been implemented after stakeholder's consultation meetings with OEMs of e-2W on 16.05.2023 and the approval of the Project Implementation and Sanctioning Committee (PISC) for FAME India Scheme Phase-II.

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**ANNEXURE**

**THE DETAILS OF ELECTRIC VEHICLES SOLD, CATEGORY-WISE,  
IN THE COUNTRY SINCE 2018 TO 01.08.2023**

Sr. No.	Vehicle Category	2018			2019			2020			2021			2022			2023 (till 01-08-2023)		
		Total	EV	%	Total	EV	%	Total	EV	%	Total	EV	%	Total	EV	%	Total	EV	%
1	Two Wheeler	1,95,76,235	17,067	0.09	1,86,44,700	30,389	0.16	1,43,05,129	29,113	0.20	1,39,26,217	1,56,243	1.12	1,55,92,118	6,31,181	4.05	92,76,337	4,89,637	5.28
2	Three Wheeler	7,64,806	1,10,133	14.40	7,65,867	1,33,489	17.43	4,00,893	90,385	22.55	3,90,820	1,58,129	40.46	6,77,034	3,50,247	51.73	5,72,654	3,00,114	52.41
3	Four Wheeler	29,99,288	1,047	0.03	28,22,782	962	0.03	23,96,428	3,207	0.13	29,45,340	12,259	0.42	33,46,973	33,205	0.99	20,20,459	40,186	1.99
4	Goods Vehicles	8,86,047	658	0.07	7,99,661	54	0.01	5,03,358	15	0.00	6,02,805	1,118	0.19	8,04,409	653	0.08	4,90,920	1,512	0.31
5	Public Service Vehicle	79,317	50	0.06	81,022	508	0.63	40,328	88	0.22	15,434	1,177	7.63	45,448	1,972	4.34	47,058	985	2.09

**Note: 1-** The details given are for digitized vehicle records as per centralized Vahan 4.

**2 -** Data for Telangana, and Lakshadweep has not been provided as they are not in centralized Vahan 4.

**3-** The above list shows the year-wise registered vehicles in Vahan.

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